POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

TRIGYN TECHNOLOGIES LIMITED LTD (TTL)

Regd. Office & Mumbai Development Centre: 27, SDF – I, SEEPZ – SEZ Andheri (East), Mumbai 400 096,
Ph. Nos. (022) 2829 0909 Fax No. (022) 2829 1418, E-mail: rosec@trigyn.com, Website: www.trigyn.com

The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on May 8, 2006 and closure of Open Offer to the Shareholders of TTL.

<table>
<tr><td>1</td><td>Name of the Target Company</td><td colspan="4">Trigyn Technologies Limited</td></tr>
<tr><td>2</td><td>Name of the Acquirer, including PACs</td><td colspan="4">Main Acquirer United Telecoms Limited PACs None</td></tr>
<tr><td>3</td><td>Name of the Manager to the Offer</td><td colspan="4">Fedex Securities Ltd.</td></tr>
<tr><td>4</td><td>Name of the Registrar to the Offer</td><td colspan="4">Sharepro Services (India) Pvt. Ltd.</td></tr>
<tr><td>5</td><td>Date of Opening of the Offer</td><td colspan="4">Thursday, June 29, 2006</td></tr>
<tr><td>6</td><td>Date of Closure of the Offer</td><td colspan="4">Tuesday, July 18, 2006</td></tr>
<tr><td>7</td><td>Details of Acquisition(All % based on Voting Capital, post preferential allotment, post conversion of warrants)</td><td colspan="2">Proposed in Letter of Offer</td><td colspan="2">Actuals</td></tr>
<tr><td></td><td>a Offer Price (Fully paid up)
Partly Paid Up</td><td colspan="2">Rs.13/50
No party paid Shares</td><td colspan="2">Rs. 13/50</td></tr>
<tr><td></td><td>b Shareholding of Acquirers prior to MOU/PA</td><td colspan="2">0 (0%)</td><td colspan="2">0(0%)</td></tr>
<tr><td></td><td>c Shares acquired through Preferential Allotment</td><td colspan="2">Equity Shares 1,00,00,000 (32.30%)
Warrants 60,00,000 (19.38%)</td><td colspan="2">Equity Shares 1,00,00,000 (32.30%)
Warrants 60,00,000 (19.38%)</td></tr>
<tr><td></td><td>d Shares acquired in the Open Offer</td><td colspan="2">61,92,200 (20%)</td><td colspan="2">19,020 (0.06%)</td></tr>
<tr><td></td><td>e Size of open Offer (No of Shares X Offer price)</td><td colspan="2">Rs.8,35,94,700/-</td><td colspan="2">Rs.2,56,770/-</td></tr>
<tr><td></td><td>f Shares if any acquired after PA but 7 working days prior to closure of Offer
Price of the Shares acquired
No. of Shares acquired
% of Shares acquired</td><td colspan="2"></td><td colspan="2">NIL
N A
N A
N A</td></tr>
<tr><td></td><td>g Post Offer Shareholding of Acquirers including PACs, if any (Including entitlement on conversion of warrants</td><td colspan="2">2,21,92,200 (71.68%)</td><td colspan="2">16,019,020 (51.74%)</td></tr>
<tr><td></td><td>h. Pre and Post offer Shareholding of Public (See notes below)</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td></td><td>Fully paid Shares
Partly paid Shares</td><td>1,49,60,986 (48.32 %)
NIL</td><td>87,68,786 (28.32%)</td><td>1,49,60,986 (48.32%)
NIL</td><td>1,49,41,966 (48.26%)</td></tr>
<tr><td>8.</td><td>Date of despatch of consideration and delay if any.</td><td colspan="4">July 27, 2006. No delay. No interest is due and payable</td></tr>
<tr><td>9</td><td>Position of Escrow Account</td><td colspan="4">Funds held in Security Deposit Account to the extent of Rs. 2, 56,770/- released on July 24, 2006, towards payment of consideration & deposited the same in Special Account. The entire balance amount retained in Deposit Account, with lien in favor of Manager to the Offer, which will be released shortly. The Escrow in the form of Securities held by Merchant Banker will be released shortly.</td></tr>
<tr><td>10</td><td>Status of Investor complaints</td><td colspan="4">No investor complaints</td></tr>
</table>

Notes :

1. The Public holding is worked out taking into account the holding of the erstwhile promoter group, which is added to Public Holding.
2. All percentages worked out with respect to Voting capital after preferential allotment of Equity Shares and conversion of warrants.

The Acquirer accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn.No. INM 000010163
1205, Dalamal Tower, Nariman Point, Mumbai 400 021
Tel. Nos. (022) 2282 9101/9102, Fax : (022)6630 1797
Contact Person : Shri. R. Ramakrishnan

Place : Mumbai
Date : July 27, 2006

on behalf of the
Acquirer
United Telecoms Limited